

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- DEEMBER, 2019 & JANUARY, 2020				GRAND TOTAL	
Opening Balance as on 01.12.19	Cases Instituted during the Months of December, 2019 & January, 2020	Cases Disposed of during the Months of December, 2019 & January, 2020	Total Pendency as on 31.01.2020	Total Cases Disposed of during the Months of December, 2019 & January, 2020 (Family Court + High Court)	Total Pendency as on 31.01.2020 (Family Court + High Court)
3259	219	110	3369	2544	38638

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease numbers of cases due to disposal, modification and restoration of cases reflected later on.